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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/50/2017
NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS
NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 THIRIYAMBAK
KANNAN

counsel for
Petitioner

ORDER

Shri Thriyambak J Kannan, counsel for petitioner present. Heard the submissions of the counsel. It appears that the provisions under Sec.244 of the Companies Act, 2013, have been complied with. The petition is admitted for hearing. Shri A R Ramanathan, caused appearance on behalf of the respondents and prayed time for filing vakalat. Counsel for petitioner insisted on passing order in relation to the interim prayers and submitted that he is intending to file a memo requesting for appointing an Independent Observer for AGM, which is scheduled to be held on 28.10.2017. For hearing submissions of both the sides, time is extended at request. Put up on 25.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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